

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.313

IA-868/2019

In

IB-84(ND)/2019

IN THE MATTER OF:

M/s. Richa Satsangi

.....APPLICANT/PETITIONER

Vs.

Horizon concept Pvt Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 17.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Adv. Akshay Srivastava

For the RP : Adv. Abhishek Anand, Adv; Mohak Sharma,
Adv; Supriyo Banerjee

For Ex-management : Advocate Nattasha Garg

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **09.02.2023.**

**-SD-
(Court Officer)**